

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3646**

**TO BE ANSWERED ON THE 16<sup>TH</sup> JULY, 2019/ ASHADHA 25, 1941 (SAKA)**

**REHABILITATION OF KASHMIRI PANDITS**

**3646. DR. FAROOQ ABDULLAH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that the Government is coming up with a new rehabilitation policy for Kashmiri Pandits; and**

**(b) if so, the details and the current policy and new rehabilitation policy?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) and (b) The Government is taking a number of steps for relief and rehabilitation of Kashmiri Pandits.**

**Under the Prime Minister's Development Package, 2015 announced by the Prime Minister on 7<sup>th</sup> November, 2015, the Government of India has approved creation of 3,000 additional State Government jobs for the Kashmiri migrants at a cost of Rs. 1,080 crore and construction of 6,000 Transit Accommodations in the Kashmir Valley at a cost of Rs. 920 crore. This is in addition to 3,000 State Government jobs, construction of 725 Transit Accommodations sanctioned earlier, besides financial assistance for construction of houses for the migrants and 5,242 two room**

**L.S.US.Q.NO. 3646 FOR 16.07.2019**

**tenements constructed in Jammu (Purkhoo, Muthi, Nagrota and Jagti) and 200 flats constructed at Sheikhpora in Budgam district for the migrants.**

**The Government of India reimburses monthly cash relief to the Kashmiri migrants, which was enhanced in May, 2015 from Rs. 6,600/- to Rs 10,000/- per family. Further, in June, 2018, the cash relief has been enhanced from Rs. 10,000/- to Rs. 13,000/- per family. Besides, the Government of India also reimburses the monthly cash relief to the Kashmiri migrants settled in Delhi/NCR.**

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